

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 246 OF 2014 &  
IA NO. 56 OF 2015**

**Dated: 9<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Tata Power Delhi Distribution Ltd. .... Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Sahai  
Mr. Abhishek Kumar  
Mr. Anurag Bansal  
Ms. Sakshi Mehrotra  
Mr. Deepak Jain

Counsel for the Respondent(s) : Mr. Shashank Pandit for  
Mr. Pradeep Misra for R-1

**ORDER**

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **23<sup>rd</sup> & 27<sup>th</sup> August, 2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**